

(c) whether the existing restrictions on foreign investment in consumer goods industries are proposed to be lifted for the purpose?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) No, Sir.

(b) and (c). Do not arise.

**U.N. Team on Export Production**

\*112. Shri Manbhai J. Patel:  
Shri E. S. Vidyarthi:  
Shri S. K. Damani:  
Shri Ram Kishan Gupta:

Will the Minister of Commerce be pleased to refer to the reply given to Starred Question No. 190 on the 31st March, 1967 and state:

(a) whether final recommendations of the 7-man U.N. team on export promotion, which visited India in January, 1967, have since been received;

(b) if so, the main features of the report; and

(c) the recommendations which have been accepted by Government?

The Minister of Commerce (Shri Dinesh Singh): (a) No, Sir.

(b) and (c). Do not arise.

**Selling of Railway Tickets at Black-Market Rates**

\*113. Shri Baburao Patel: Will the Minister of Railways be pleased to state:

(a) whether Government are aware that the Railway Booking Staff and other Railway officials at the stations sell railway tickets at black-market rates; and

(b) if so, the practical steps Government have taken to stop this anti-social practice?

The Minister of Railways (Shri G. M. Ponnappa): (a) A few complaints have been received.

(b) A statement is laid on the Table of the Sabha.

**Statement**

1. Supervision is strengthened at booking offices, particularly during rush periods to eliminate the possibility of staff conniving at any mal-practices.

2. Surprise checks have been organised by the Special Police Establishment in co-operation with the Railway authorities to curb the corrupt practices in booking of berths and seats in trains. Such checks are conducted independently also by the Vigilance organisations of the Railway Board and the Zonal Railways.

3. At certain important stations, a special squad of Vigilance staff and TTEs in plain clothes are posted at the booking windows during the rush periods to check the activities of unscrupulous elements. The assistance of Police and R.P.F. staff posted at the Booking windows is also sought in this matter.

4. Everyone of the complaints is thoroughly enquired into and severe punishment meted out in proven cases.

**Import of Russian Tractors**

\*114. Shri Ram Singh Ayarwal:  
Shri Sukam Chand Kachwal:  
Shri Nitinaj Singh Ghoshdary:

Will the Minister of Commerce be pleased to state:

(a) whether it is a fact that no custom or octroi duties are leviable on the sale of agricultural tractors and implements;

(b) if so, whether any complaint has been received by Government indicating that the importers of Russian tractors are charging customs duty and octroi duty on the sale of tractors to cultivators of Madhya Pradesh although no such duties are charged for sale in Maharashtra; and

(c) whether Government propose to take any action against the aforesaid importers of the Russian tractors?

The Minister of Commerce (Shri Dinesh Singh): (a) Custom duty is leviable on agricultural tractors above 50 Draw-bar H.P. and on Hydraulic lifts and implements. Octroi duty is leviable on tractors and implements at Bombay at 1 per cent on landed cost.

(b) Yes, Sir.

(c) The State Trading Corporation is enquiring into the matter.

#### Location of Fifth Steel Plant

- \*115. Shri Kawara Reddy:  
 Shri R. K. Birla:  
 Shri Sharda Nand:  
 Shri Bharat Singh:  
 Shri Ranjit Singh:  
 Shri Ram Kishan Gupta:  
 Shri Ramachandra Ulaka:  
 Shri Dhuleshwar Moema:  
 Shri K. Pradhani:  
 Shri Heerji Bhal:  
 Shri Ramachandra Veerappa:

Will the Minister of Steel, Mines and Metals be pleased to state:

(a) whether any decision has been taken regarding the location of the proposed fifth steel plant in the public sector; and

(b) if so, the name of the place selected?

The Minister of Steel, Mines and Metals (Dr. Chenna Reddy): (a) No, Sir.

(b) Does not arise.

#### Tyre Manufacturing Companies

- \*116. Shri C. Janardhanan:  
 Shri Vasudevvan Nair:  
 Shri P. C. Adichan:

Will the Minister of Industrial

Development and Company Affairs be pleased to state:

(a) whether it is a fact that the Kerala Rubber Growers' Association has urged Government to nationalise the tyre-manufacturing Companies; and

(b) if so, the reaction of Government thereto?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) and (b). No request has so far been received by the Ministry of Industrial Development and Company Affairs from the Kerala Rubber Growers Association for the nationalisation of the tyre-manufacturing companies.

#### Location of Steel Plant at Hospet

- \*117. Shri V. Krishnamoorthi:  
 Shri Yashpal Singh:  
 Shri S. C. Samanta:  
 Shri K. Lakkappa:  
 Shri Jagannath Rao Joshi:

Will the Minister of Steel, Mines and Metals be pleased to state:

(a) whether Government are aware of the reported statement by the Chief Minister of Mysore at Calcutta on the 24th April, 1967 that the State Government propose to go ahead with a steel plant at Hospet; and

(b) if so, the reaction of the Central Government thereto?

The Minister of Steel, Mines and Metals (Dr. Chenna Reddy): (a) and (b). Yes, Sir. Certain press reports indicating that if the Central Government does not establish a steel plant at Hospet, the Government of Mysore would consider establishment of a steel plant on their own initiative, have come to the notice of the Government of India. There is no official communication about this and therefore the question of reaction does not arise.